

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 21435 of 2016

[Arising out of Order-in-Appeal No. MYS-EXCUS-000-APP-004-16-17 dated
28.06.2016 passed by the Commissioner of Central Excise (Appeals),
Mysore]

**Commissioner of Central Excise
Mysore**

S1-S2, Vinaya Marga
Siddhartha Nagar
Mysore - 570 011

Appellant(s)

VERSUS

NSL Sugars Ltd.

Koppa Maddur Taluk
No. 51, Flat No. 201
2nd Floor, Mamta Manor Apartments
Haines Road
Mandya – 571 425

Respondent(s)

APPEARANCE:

Mr. B. Venugopal, Advocate for the Appellant

Ms Money Jain, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. P. A. AUGUSTIAN, MEMBER (JUDICIAL)
HON'BLE MR. PULLELA NAGESWARA RAO,
MEMBER (TECHNICAL)**

DATE OF HEARING: 28.08.2025

DATE OF DECISION: 28.08.2025

Revenue's appeal is dismissed. For order, see order of this
date in Central Excise Appeal No. 21431 of 2016

**(P.A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**

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